

### Postponement of Examination in IIT Delhi

\*379. SHRI PHOOL CHAND VERMA : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether all the Under Graduate and Post Graduate Semester examinations, scheduled from 14th November, 1977, have been postponed in the Indian Institute of Technology, Delhi;

(b) if so, when and by whom was this decision taken;

(c) whether Indian Institute of Technology Senate alone under Indian Institute of Technology Statute 4(2b) can take such a decision;

(d) if so, whether any meeting of the Indian Institute of Technology Senate was called under Statute 4 (7 or 8) to take this decision; and

(e) if not, whether the Government intend fixing a responsibility for this major academic and administrative irregularity?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER) : (a) Yes, Sir.

(b) The decision was taken by the Executive Committee of the Senate on 4/5th November, 1977.

(c) Yes, Sir.

(d) The Senate in its meeting held on 19-11-77, ratified the decision of its Executive Committee.

(e) Does not arise.

### Quality of Rice being Supplied to Ration Card Holders in Delhi

\*381. SHRI G. Y. KRISHNAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the ration card holders in Delhi are not

being supplied rice of good quality for quite a long time;

(b) if so, the reasons therefor; and

(c) whether Government would restore supplies of good quality of rice to ration card holders through fair price shops, and if not the difficulties Government have to face in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH) : (a) and (b). According to the Delhi Administration better quality rice like Parmal was being issued from the FCI godowns to the Fair Price Shops for issue to the ration card holders prior to 18-8-1977. Thereafter only IR-8/Begmi rice is being issued to the Fair Price Shops, as the stocks of permal rice with FCI have been exhausted. The rice being supplied by the FCI to the Fair Price Shops, however, conforms to specifications laid down by the Government of India.

(c). It will be possible to supply better quality rice to Fair Price Shops in Delhi when stocks become available with the FCI.

### Crisis in Sugar Industry

\*382. SHRI R. L. P. VERMA : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware of the indications of Indian Sugar Mills Association that sugar industry—India's second largest agro-industry—is heading for a similar crisis like cotton textiles and jute; and

(b) if so, what remedial measures have been taken to save the sugar industry from ensuing sickness, loss of production and consequent suffering to millions of cane-growers and workers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRA-

TAP SINGH) : (a) and (b). The Central Government are aware of the problems faced by the Sugar Industry and have taken remedial measures to avoid sickness and consequent loss of production and hardship to sugarcane growers and workers. The comprehensive measures taken include:—

(1) A scheme of Soft Loan has been announced by the Industrial Development Bank of India for modernisation and expansion of sugar factories to an economic level of 1500 T.C.D. For Sugar industry the scheme is being implemented by Industrial Finance Corporation of India.

(2) Factories undertaking licensed expansion at high cost and new factories being set up with higher capital cost are entitled to a higher free-sale quota of sugar as well as excise relief in the initial stages after the expanded/new capacity goes into production.

(3) A scheme to augment sugarcane supply to the factories has been sanctioned whereby 2000 hectares of land are to be developed for better sugarcane around each sugar factory area in the North and 1000 hectares in the South.

**Panchayats and Rural Co-operatives  
for maintenance of Irrigation work  
in Villages**

\*383. SHRI ISHWAR CHAUDHRY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have formulated any plan for involving village Panchayats and Rural Co-operatives for proper maintenance and utilisation of irrigation works in villages; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH) : (a) and (b). The need of fuller involvement of village panchayats and rural cooperatives in the maintenance and utilisation of irrigation works has been emphasised from the very beginning. To give positive incentive, the central schemes like S.F.D.A./D.P.A.P. have provided for subsidy at the rate of 50 per cent to community irrigation schemes as against 25 per cent and 33-1/3 per cent to schemes executed by individual farmers; small or marginal.

**Aid to voluntary organisations for  
Literacy Drive**

\*384. SHRI SAMAR GUHA : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the reply given to Unstarred Question No. 1111 on 21st November, 1977 regarding voluntary agencies for spreading non-formal and adult education and state:

(a) whether the present Government continued giving aids to such voluntary organisations for literacy drive; and

(b) if so, facts hereabout and the State-wise breakup of the figures of aids given to various organisations for the purpose?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER) : (a) and (b). The Government have continued to give grant to such organisations, who have requested for assistance. In addition, some new organisations are also being assisted. A statement regarding the break-up of the aid given to various organisations is laid on the Table of the House. [Placed in Library. See No. LT—1327/77]